COURT - I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

DFR NO. 4002 OF 2016

Dated: 24th July, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson

Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of :

M/s. Akorn India Pvt. Ltd. ... Appellant(s)

Vs.

Himacha Pradesh Electricity Regulatory Commission & Anr.Respondent(s)

Counsel for the Appellant(s) : None

ORDER

None for the appellant. However, in the interest of justice, two weeks time is granted to cure the defects.

List the matter on <u>16.08.2017.</u>

(I. J. Kapoor)
Technical Member

(Justice Ranjana P. Desai) Chairperson

ts/kt